

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:892
ANSWERED ON:04.08.2011
SCHEMES UNDER CAPART
Singh Rajkumari Ratna;Sinh Dr. Sanjay

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the schemes sanctioned for Uttar Pradesh by Council for Advancement of People's Action and Rural Technology during the last two years;
- (b) the details of work and sector which these schemes pertain to;
- (c) whether the work on these schemes has started;
- (d) if not, the reasons therefor;
- (e) whether the Government is monitoring the NGOs through which the work of these schemes is being carried out; and
- (f) if not, the reasons therefor and the reaction of the Government thereto ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a)&(b) The details of schemes sanctioned for Uttar Pradesh by Council for Advancement of People's Action and Rural Technology (CAPART) during the last two years and the work & sectors to which the same pertain is given in Annexure-I.
- (c) & (d) Work has started in one project under Disability scheme. The functioning of CAPART is under review. On 24th August, 2009, the Executive Committee of CAPART had decided that no further project funds will be disbursed by the Regional Committees until the matter regarding reorganization and rationalization of CAPART is settled.
- (e) CAPART has empanelled Institutional Monitors through which the monitoring of the NGOs is being executed.
- (f) Question does not arise.